



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08th Jan 2025

NOTICE

Please take notice that the following matter listed in the Chennai Bench on 08.01.2025 at 2pm will not be taken up. The next date of hearing in the matter is 22.01.2025.

S.No.	Case No.	Name of the Parties	Counsel for the Appellant	Counsel for the Respondent
1.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Ravi Kiran Saladi Konda & Anr. Vs Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal

By the order of Hon'ble Member (Judicial)

Chennai Bench